

**Glazing of balconies of type-II Quarters  
in R.K. Puram**

238. SHRI JAI PRAKASH (HARDOI):  
SHRI RAMSAGAR :  
SHRI MANGAL RAM PREMI:

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the amount sanctioned for carrying out works under 10 per cent charges in type II and type III Government quarters is far too inadequate as compared to type IV and above houses;

(b) if so, whether the Government propose to enhance the limit to carry out works;

(c) the number of requests pending for type II houses in R.K. Puram, New Delhi, works-wise; and

(d) the steps taken by the Government in this regard?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATARAMAN) : (a) Allotment for providing additional facilities or payment of certain percentage of the item by allottee is made on lumpsum basis and not type wise.

(b) Yes, Sir. CPWD has reported that the proposal to enhance monetary ceiling would be considered depending upon the availability of funds.

(c) 1009 requests are pending for Type-II houses in R.K.Puram. Details is in the attached Statement.

(d) The work is taken up depending upon the availability of funds.

**Statement**

*Request pending as on 18.11.97*

S.No.	Name of Article	Pending Works
1.	Wash Basin	70 Nos.
2.	Glazed Tiles	141 Nos.
3.	Loft Tank	69 Nos.
4.	Looking Mirror	52 Nos.
5.	Glass Shelf	39 Nos.
6.	Kitchen Sink	100 Nos.
7.	Kota Stone	140 Nos.
8.	Chimney Breaking	95 Nos.
9.	Iron Gate	79 Nos.
10.	Barbed wire fencing	138 Nos.
11.	Glazing	86 Nos.
Total		1009 Nos.

**Appointment of Correspondents of AIR and DD**

239. SHRIMATI VASUNDHARA RAJE : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government propose to appoint atleast one correspondent of AIR and One for Doordarshan in every district ;

(b) if so, the steps taken in that direction in Rajasthan; and

(c) the progress thereof in other States as on date ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY) : (a) There is no proposal at present to have a correspondent in every District in so far as Doordarshan is concerned. However, a scheme to appoint one part-time Correspondent in every District for All India Radio has been proposed in the Ninth Five Year plan.

(b) and (c) Do not arise.

**Grievances of the Students of Satyajit Ray Film Institute**

240. SHRI RAM NAIK : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the students of Satyajit Ray Film and Television Institute, Calcutta have been boycotting classes since September 24, 1997;

(b) if so, the reasons therefor; and

(c) the steps taken/proposed to be taken to remove the grievances of the students?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY) : (a) and (b) Yes, Sir. The students boycotted classes from 24.9.97 protesting against the lack of proper infrastructural facilities at the Institute. However, the boycott has been called off on 10.11.97.

(c) Instructions have been issued to the concerned authorities to ensure that all necessary steps are taken to operationalise the equipment received, the sound and recording studios, preview theatre etc. and complete the essential infrastructural facilities on priority basis so that the classes can be run smoothly.

[Translation]

**Requirement of Power for Steel Plant**

241. SHRI JAI PRAKASH AGARWAL : Will the Minister of STEEL be pleased to state:

(a) the total annual requirement of power by the steel plants of the public sector, plant-wise;